

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1485

ANSWERED ON:15.07.2009

REGULATING CHARGES OF PRIVATE HOSPITALS CLINICS/ NURSING HOMES

Semmalai Shri S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether private hospitals, clinics and nursing homes are charging exorbitant fee from patients for treatment;
- (b) if so, whether the Government proposes to enact any legislation to regulate the treatment charges by these hospitals, clinics and nursing homes; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to (c): Health is a State subject and regulation of private hospitals including the fees charged by them is the responsibility of the State Government.

Enactment of a legislation for registration & regulation of clinical establishment is a priority for this government.